

FORM A**PUBLIC ANNOUNCEMENT****[Under regulation 6 of the Insolvency and Bankruptcy Board of India)****(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]****For the attention of the creditors of SUNDARAM MAHADEO AUTOWORLD PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	SUNDARAM MAHADEO AUTOWORLD PRIVATE LIMITED
2	Date of incorporation of corporate debtor	29/05/2015
3	Authority under which corporate debtor is incorporated / registered	Ministry of Corporate Affairs, RoC Shillong
4	Corporate identity number / Limited Liability Identification Number of corporate debtor	U50300AS2015PTC012130
5	Address of the registered office and principal office (if any) of corporate debtor	NH-52, NEAR ITBP HEADQUARTERS BIHAGURI Sonitpur AS 784153 IN
6	Insolvency commencement date in respect of corporate debtor	20 th January, 2023 (Order uploaded on NCLT Site on 25-01-2023)
7	Estimated date of closure of insolvency resolution process	18 th July, 2023 (180 days)
8	Name and registration number of the insolvency professional acting as interim resolution professional	AMIT PAREEK Registration Number: IBBI/IPA-002/IP-N00413/2017-2018/11205
9	Address and e-mail of the interim resolution professional, as registered with the Board	Amit Pareek, 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: amitpareek99@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Please submit claims to: AMIT PAREEK 4th Floor, Ram Prasad Complex, Chatribari, Guwahati-781001 E-mail: sundarammahadeoirp@gmail.com
11	Last date for submission of claims	8 th February, 2023
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 2, ascertained by the interim resolution professional	Not Applicable

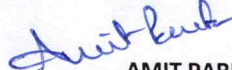


13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S SUNDARAM MAHADEO AUTOWORLD PRIVATE LIMITED 20th January, 2023.

The creditors of M/S SUNDARAM MAHADEO AUTOWORLD PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 8th February, 2023 to the interim resolution professional at the address mentioned against Entry No. 10. The financial creditors shall submit their proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. The claims denominated in foreign currency shall be valued in Indian Currency at the official exchange rate as on the insolvency commencement date. Submission of false or misleading proofs of claim shall attract penalties.

Date : 26/01/2023
Place : Guwahati


AMIT PAREEK
Interim Resolution Professional
IBBI/IPA-002/IP-N00413/2017-2018/11205

